

**THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Web-based Video Conferencing platform)**

**ITEM No.17
I.A Nos.396/21 & 129/22 in
CP(IB) No.154/BB/2017**

IN THE MATTER OF:

State Bank of India ... Petitioner
Vs.
M/s. Deepak Cables (India) Ltd. ... Respondent

Order U/s. 7 of the I&B Code, 2016

Order delivered on 07.04.2022

CORAM:

**SHRI AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Liquidator /Applicant : Mr. T Ravichandran, Adv.

ORDER

I.A No. 129 of 2022

1. This application has been filed by the Liquidator of M/s Deepak Cables (India) Ltd. seeking to condone the delay of 46 days in filing the I.A No.396 of 2021 which was filed for seeking extension of the Liquidation period.
2. Heard Mr. T Ravichandran, learned Counsel for the Liquidator/Applicant.
3. In the circumstances and for the reasons mentioned in the Application, the instant I.A No.129 of 2022 is allowed and accordingly, the delay of 46 days in filing of I.A No.396 of 2021 is condoned.
4. Accordingly, I.A is **disposed of**.

I.A No. 396 of 2021

1. This Application has been filed by the Liquidator of M/s. Deepak Cables (India) Ltd. seeking to extend the period of liquidation by one more year.

— Sd —

2. Heard Mr. T Ravichandran, learned Counsel for the Liquidator/Applicant.
3. It is submitted that this Adjudicating Authority passed an order of liquidation against the Corporate Debtor i.e. M/s. Deepak Cables (India) Ltd. on 04.07.2019. Thereafter, this Adjudicating Authority excluded 118 days from the calculation of the liquidation period i.e. from 25.03.2020 to 31.05.2020 and again from 24.04.2021 to 21.06.2021 vide order dated 24.11.2021 in I.A No.184 of 2021.
4. In the circumstances and for the reasons mentioned in the Application and since there is substantive progress in the liquidation process, the instant I.A is allowed to the limited extent of extending the period of liquidation by one more year.
5. Accordingly, I.A is **disposed of**.

— Sd —

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

— Sd —

(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)

Amar